

(b) if so, what are the details thereof; and

(c) what steps Government have taken or propose to take to check juvenile delinquency in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) No survey on the increase in juvenile crime has been conducted. However, statistical information on such crime is compiled along with the Annual Crime Review and the same indicated a gradual increase during the last decade.

(c) Legislative measures have been taken by all States except Meghalaya, Nagaland, Orissa and Tripura. Various other social welfare measures are also being taken by the States to check juvenile delinquency.

Representation from prematurely retired members of All India Services

163. SHRI KRISHNARAO NARAYAN DHULAP :

SHRI GULABRAO PATIL :

SHRI D. S. PATIL :

SHRI N. H. KUMBHARE :

PROF. N. M. KAMBLE :

SHRI R. D. JAGTAP AVER-
GOANKAR :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have set up a high level Committee to consider representations from the members of the All India Services who have been retired prematurely or served with notices for retirement in public interest;

(b) if so, what is the number of representations received so far; and

(c) what are the guidelines formulated by Government for the disposal of such representations ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA) : (a) Yes, Sir.

(b) Representations have been received from 21 members of the All India Services who have been retired in public interest or who have been served with notices for retirement in public interest after the proclamation of emergency.

(c) The Committee will examine representation on merits and submit its recommendations to the Government.

Incentives for Small Industrial Units

164. SHRI AWADHESHWAR PRASAD SINHA : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the self-employed engineers who have set up their small industrial units are not being given any incentives for the sale of their products;

(b) if not, what incentives are given to them in this respect;

(c) whether Government propose to ask the Government departments and public undertakings to buy their requirements from the units of self-employed engineers;

(d) if so, what are the details thereof; and

(e) what further steps are being taken by Government to encourage these entrepreneurs ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA) : (a) and (b) Special facilities are provided by the Central Government and State Governments to engineers and technical persons for self-employment in industries in respect of reduction in margin for bank financing, allotment of industrial plots and sheds in industrial estates on priority basis, priority in setting up of ancillary small scale industries, according to which large enterprises undertake to sub-contract parts and components to small scale units.